

private blood banks to ensure that those blood banks are functioning under norms and guidelines prescribed by National Aids Control Organisation (NACO); and

(c) if so, the details thereof and follow up actions proposed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) National Accreditation Board for Hospitals and Healthcare Providers (NABH), India set up under Quality Council of India is operating various accreditation programs including blood banks accreditation. To run the program, NABH has set up a five member Accreditation Committee which is responsible for deliberating on the assessment reports of blood banks and recommend accreditation or otherwise to Board.

(b) and (c) Accreditation is a voluntary process and not binding on blood banks. Only 27 blood banks have been granted accreditation by NABH so far and 12 blood banks are in different stages of processing like document review, pre assessment, final assessment and report review. Accreditation is open to both government and private blood banks. Accreditation standards are based on ISO 15189, Drugs and Cosmetic Act, NACO Technical Standards, DGHS Technical Manual, AABB Standards etc.

Obesity in school going children

‡2111. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether obesity in people, particularly in school going children of the country is increasing;

(b) if so, the details thereof;

(c) whether any survey/study has been conducted by Government in this regard;

(d) if so, the details thereof alongwith the outcome thereof; and

(e) the corrective measures proposed to be taken by Government to check this trend?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) National Family Health Surveys (NFHS - 1998-99 and 2005-06) has showed marginal increase in the prevalence of obesity in women from 10.6% in 1998-1999 to 12.6% in 2005-06. Studies in Delhi and Chennai have shown increase in overweight and obese among school going children and adolescents.

(e) The Government of India has launched a National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Disease and Stroke at an estimated outlay of

‡Original notice of the question was received in Hindi.

Rs. 1230.90 crore (Rs. 499.38 crore for Diabetes, CVD and Stroke and Rs. 731.52 crore for Cancer) for the Eleventh Five year Plan (2010-12). The programme focuses on health promotion, capacity building including human resource development, early diagnosis and prevention and control of unhealthy diet and physical inactivity controlling obesity and integration with the primary health care system.

***Selling of medicines of different composition under
one brand name***

2112. SHRI Y.S. CHOWDARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that drugs of different compositions are being sold under the same name in various parts of the country for treating different ailments;

(b) if so, whether Government is aware that this may harm the health of the consumers; and

(c) if so, the steps proposed to be taken to ensure that one brand name is not given to different medicines having different composition?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) to (c) Yes. Some cases of drugs of different compositions being sold under the same name in various parts of the country have come to the notice of the Government. The licenses for manufacture of drugs are granted by State Licensing Authorities appointed by the State Governments. The office of Drugs Controller General (India) has, therefore, issued a letter to the Drugs Controllers of all States Union Territories and the manufacturers concerned for withdrawing the drug formulations having same brand name with different compositions. States have also been requested to remain vigilant while granting the licenses for manufacture of drugs and withdraw permission in the cases of same brand names used for different drugs.

Rejection of HPV vaccine project by PHFI

2113. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Public Health Foundation of India (PHFI) had rejected Human Papilloma Virus (HPV) vaccine project proposal;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government is considering to provide compensation for all subjects victimized by the vaccine programme; and

(d) if so, the details thereof?